

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 52

**CP (IB) No. 01/Vol./Chd/Pb/2019
Under Section 59, IBC 2016**

In the matter of:

Phoenix Yarns Pvt. Ltd.

...Petitioner

Present: Mr. Arora Vishwas Kumar, Advocate for the liquidator.

A date is requested for the learned counsel for the Liquidator for making compliance of order dated 28.08.2023. Let the same be done within two weeks. List the matter before Regular Bench on 29.11.2023.

Sd/-

Sd/-

**(Umesh Kumar Shukla)
Member (Technical)**

**(Harnam Singh Thakur)
Member (Judicial)**

October 26, 2023
Mukta